

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) The Scheme of Navodaya Vidyalayas envisages establishment of one Navodaya Vidyalaya in each District. A Navodaya Vidyalaya is already functioning in Anantpur District of Andhra Pradesh. The Railway Board have made a proposal for a Kendriya Vidyalaya at Gooty, District Anantpur; however no decision has been taken to open new Kendriya Vidyalayas during 1991-92.

Export of Homoeopathic Medicines

1531. **DR. KRUPASINDHU BHOI:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the extent to which the indigenous industry is self-sufficient and capable in manufacture homoeopathic medicines such as mother-tincture, dilutions, bio-chemic tablets etc.;

(b) whether the country is exporting any of the above products;

(c) if so, the justification of export of homoeopathic medicines in view of the growing nature of indigenous industry; and

(d) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA): (a) to (d) No modern industry can really be self-sufficient in the present day world economy, which itself is changing very fast and the trend increasingly is towards integration of national economies with the global economy and inter-dependence of industry cutting across national frontiers.

The homoeopathic industry in the country imports and also exports different items, as there is no ban on their imports or exports under the current policy.

AIDS Free Blood Products

1532. **SHRI AMAL DATTA:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government have since taken measures to ensure that blood products are AIDS free;

(b) if so, the details thereof;

(c) whether the Government has set up an effective monitoring machinery to ensure effective implementation of such measures; and

(d) if so, to what extent the AIDS free blood products would be available?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARADEVI SIDDHARTHA): (a) Yes.

(b) to (d) Drugs and Cosmetic Rules have been amended vide GSR No. 691(E) dated 11/7/89 making it mandatory for the manufacturers to get a sample of every blood unit tested for being free from HIV-antibodies. Only blood which is safe is to be used for manufacture of blood products. The date of performing of such tests shall be recorded on the label of the container also.

[Translation]

Designations of Reader and Professor in Colleges

1533. **DR. LAL BAHADUR RAWAL:** Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether in view of the recommendations made by University Grants Commission in 1986 it has been decided not to give the designation of Reader and Professor to the Senior Lecturers of Colleges;

(b) whether Government propose to reconsider the decision and designate the senior Lecturers of the Colleges as Reader and Professor; and

(c) if so, by what time?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SHRI ARJUN SINGH): (a) The Scheme of Revision of Pay Scales announced on 22-7-1988 provides that Lecturers who complete 8 years in the senior scale, as well as existing Lecturers having total service of 16 years or more will be eligible for promotion/placement to the post of Reader/Lecturer Selection Grade (both in the scale of Rs. (3700-5700). Only those persons who, inter-alia, have a Ph.D. degree are eligible for promotion as Reader. Those who do not possess Ph.D. degree but otherwise fulfil the prescribed requirements are to be designated as Lecturer Selection Grade. They could offer themselves for a fresh assessment after obtaining Ph.D. and if found suitable would be given the designation of Reader.

(b) No, Sir.

(c) Does not arise.

[English]

Financial Assistance to Kerala Government for Expansion of Ambedkar Villages

1534. SHRI KODIKKUNIL SURESH: Will the Minister of WELFARE be pleased to state:

(a) whether the Union Government have given any financial assistance to the Government of Kerala for expansion of Ambedkar villages;

(b) if so, the amount sanctioned thereof;

(c) whether the Union Government have issued any directions to the Government of Kerala for the modifications of Ambedkar villages; and

(d) if so, the details thereof;

THE MINISTER OF WELFARE

(SHRI SITARAM KESRI): (a) and (b) Yes, Sir. Rs. 81 lakhs were sanctioned in 1990-91 for the Government of Kerala for the integrated

development of rural habitats of Scheduled Castes into model settlements known as 'Ambedkar Gramams'.

(c) No.

(d) Does not arise.

Mid-day-Meal Programme for Schools

1535. SHRI S.S.R. RAJENDRA KUMAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government propose to implement mid-day meal programme for children throughout the country; and

(b) if so, whether Government propose to name the scheme after the name of Late Shri M. G. Ramachandran?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SHRI ARJUN SINGH): (a) There is at present no concrete proposal to implement a Mid-day Meal Programme for school children throughout the country.

(b) Does not arise.

Central Wakf Council

1536. SHRI SYED SHAHABUDDIN: Will the Minister of WELFARE be pleased to state:

(a) whether the Government propose to amend the Wakf Act further to bring it in line with the recommendations of the Central Wakf Council and the Working Group of Muslim MPs;

(b) whether the Government propose to promulgate the non-controversial provisions of the Wakf Act as demanded by various Muslim organisations and institutions;

(c) whether the Government of Haryana has demanded bifurcation of